

(b) and (c) NDTL is dope testing laboratory. The anti-doping activities in India are carried out by National Anti Doping Agency (NADA) and therefore, anti-doping efforts are not impacted.

(d) Sample for dope testing can be analysed only by WADA accredited laboratories. NADA is sending samples for dope testing to WADA accredited laboratory at Doha, which involve slight additional cost for posting and transportation of samples to these laboratories.

(e) There is no impact of suspension of NDTL on forthcoming Tokyo Olympic 2020.

Kabaddi in Olympics

†154. SHRI HARNATH SINGH YADAV: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any effort has ever been made by Government to include the ancient and extremely popular game of India *i.e.* Kabaddi in the Olympics; if so, the details thereof;

(b) whether Government has any action plan for making Kabaddi more popular in the country and abroad; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJJU): (a) Inclusion of any sport discipline in the Olympic Games is decided by the International Olympic Committee (IOC). Among other things, IOC has prescribed that a sport discipline must be governed by an International Federation which undertakes to follow the rules of the Olympic Charter and it must also be practised widely across the world and meet various criteria. It is for the International Kabaddi Federation to take required steps for inclusion of Kabaddi in Olympic Games.

(b) and (c) For making Kabaddi popular, the Government has taken following initiatives/measures:—

†Original notice of the question was received in Hindi.

- (i) The sports facilities of Sports Authority of India (SAI) and Lakshmi Bai National Institute of Physical Education, Gwalior and Guwahati have been made available free of cost for sports including Kabaddi for organising training programmes and sporting events.
- (ii) Inclusion of Kabaddi in Khelo India Youth Games and Khelo India University Games.
- (iii) 126 athletes (74 boys and 52 girls) of Kabaddi have been selected under Talent Search and Development vertical of Khelo India Scheme for Long Term Athlete Development Programme.
- (iv) Coaching of sportspersons of Kabaddi discipline in SAI facilities.
- (v) Grant of requisite permission to the organisers of various Kabaddi leagues.

Further, for promotion and development of Kabaddi, the Ministry is supplementing the efforts of the Amateur Kabaddi Federation of India by providing support for training and competitive exposure within country and abroad.

Benefits of last Pay Commission to SAI pensioners

155. SHRI RIPUN BORA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that for over 25 years, cases of employment under compensation and died-in harness are pending with Sports Authority of India (SAI);
- (b) if so, details of SAI initiatives and proposal to give employment to all successor claimants;
- (c) total number of pending applications since 1990 and year-to-year action taken thereon, year-wise;
- (d) whether it is also a fact that the family pensioners of SAI are not getting the benefits of last Pay Commission; and
- (e) if so, proposal of Government to extend the benefits of last Pay Commission to the pensioners and family pensioners of SAI?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJJU): (a) to (c) There was a ban on direct recruitment in